

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.2480
TO BE ANSWERED ON: 01.08.2018

WELFARE OF IT EMPLOYEES

2480. SHRI N.K. PREMACHANDRAN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to introduce legislation for ensuring employment stability and welfare of employees in information technology sector and if so, the details of the action taken thereon;
- (b) whether it has come to the notice of the Government that the welfare of the employees working in IT sector is not ensured and if so, the action taken thereon;
- (c) whether the Government proposes to exclude the IT sector from the special economic zone privileges so as to implement labour laws in the IT Sector and if so, the details of the action taken thereon;
- (d) whether the Government proposes to implement labour welfare laws in the IT sector and if so, the action taken thereon and if not, the reasons therefor;
- (e) the State-wise details of employees working in the IT sector; and
- (f) the details of labour welfare measures implemented in the IT sector in each State?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S. S. AHLUWALIA)

(a): No, Sir. The IT sector is a specialized technology sector and attracts talent from various technical disciplines. It remains a net hirer and is one of the largest employers in the private sector and provides best pay, perks and privileges to its employees. It is consistently growing over the decades as its workforce remains globally competitive and follows international best practices. However, it remains amenable to disruptions due to new and emerging technologies which take place at very fast pace. This necessitates movement of employees within industry as well as re-skilling/ up-skilling from time-to-time. In recent past industry, industry associations and Government have designed re-skilling/ up-skilling platforms and schemes to help IT professionals meet with ever increasing professional and skilling challenges.

(b): No such matter has been reported to the Ministry.

(c): No, Sir. The IT-ITeS has been identified as one of the 12 Champion Service Sectors by the Government and has created a fund of ` 5,000 crore for their promotion in February 2018.

(d): Does not arise.

(e): As regards the employment in IT and ITeS sector, the number of employees has increased to 39,68,000 in FY 2017-18 with an addition of 1,05,000 to 38,63,000 in FY 2016-

17. The hiring trend is projected to remain similar in the CFY 2018-19. The details of employment in respect of STP units and IT SEZs is placed at ANNEXURE.

(f): The IT sector is governed by the Shops and Establishment Act of the respective State Government.

ANNEXURE

Employment and investment details of STPI Units

Financial Year	Manpower
2016-17	1794650

State-wise employment in ITSEZs 2016-17

State	Employment
Andhra Pradesh	3228
Chandigarh	8597
Goa	-
Gujarat	7820
Haryana	97281
Karnataka	264456
Kerala	40601
Madhya Pradesh	1565
Maharashtra	264958
Odisha	4786
Punjab	2359
Rajasthan	6244
Tamil Nadu	250289
Telangana	186488

Uttar Pradesh	68947
West Bengal	55784
Total	1263403
